

F.NO.56(3)/CESTAT/CASH/M.Q.EXP./2014-15  
Ministry of Finance  
CUSTOMS EXCISE AND SERVICE TAX  
APPELLATE TRIBUNAL  
West Block No-2, R.K.Puram, New Delhi-110066

Dated:- 14/12/2014

To

The Under Secretary (IFU - III)  
Ministry of Finance,  
Deptt. Of Revenue,  
North Block, New Delhi.

Subject:- Monthly Expenditure Statement for the month of Nov-2014.

Sir,

I am to forward herewith the expenditure statement for the month of Nov,2014 (F.Y 2014-15) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi for your information and necessary action please.

Yours Faithfully,

REGISTRAR  
CESTAT, New Delhi

Copy To:-


1. The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
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REGISTRAR  
CESTAT, New Delh

Customs Excise & Service Tax Appellate Tribunal, New Delhi

Statement showing expenditure for the month of NOV--2014

Sr. No.	Sub Head	Sanctioned Grant	Proportinate Grant	Actural Expenditure From 1.11.14 to 30.11.14	Prograssive 30.11.2014	Variation between proportinate grant and actual expenditure		Remarks
						Saving	Excess	
1..	Salaries	102000000	68000000	6479885	57535687	10464313		
2..	Medical	1900000	1266667	216278	564353	702314		
3..	Travel Exp.	3000000	2000000	1272410	1918843	81157		
4..	Office Exp.	21500000	14333333	1017061	13999389	333944		
5..	OTA	160000	106667	0	14016	92651		
6..	R R & T	2800000	1866667	0	1331743	534924		
7..	Infor. Tec.	5500000	3666667	247815	3249736	416931		
8..	Adv. Pub.	200000	133333	0	0	133333		
	<b>TOTAL</b>	<b>137060000</b>	<b>91373333</b>	<b>9233449</b>	<b>78613767</b>	<b>12759566</b>	<b>0</b>	

  
 REGISTRAR  
 CESTAT  
 NEW DELHI